(c) and (d) The decision of setting up of CPSEs, including export-oriented units are taken by respective administrative Ministries based on the techno-economic considerations.

People living in Rain Basera

2888. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of homeless people living in Rain Basera in the country, Statewise;
- (b) the number of Rain Basera in the country and what type of facilities being provided by Government thereto;
- (c) whether Government has made norms to establish Rain Basera in the country, if so, the details thereof; and
- (d) the steps being taken by Government for the betterment of homeless people in the Country?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) and (b) The responsibility of providing shelters to homeless primarily rests with the States/UTs. The State Governments are providing shelters for homeless under various Schemes of the State. Information regarding the number of homeless staying in the Rain Baseras in the States is not maintained at the level of Central Government.

(c) and (d) To supplement the efforts of the State/UT Governments for providing shelters to homeless, Ministry of Housing and Urban Poverty Alleviation has introduced a new Scheme, namely 'Shelter for Urban Homeless' (SUH) as a component of National Urban Livelihoods Mission (NULM). Under this scheme States/UTs will be provided financial assistance to construct and maintain all-weather permanent shelters having the basic infrastructure facilities like water supply, sanitation, safety and security. This scheme is to be implemented in all district headquarter towns and other towns with a population of one lakh or more as per the Census of 2011.

Credit Risk Guarantee Fund Trust

2889. SHRI D. KUPENDRA REDDY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has launched a unique Credit Risk Guarantee Fund Trust (CRGFT) for low income housing; if so, the details thereof; and

(b) the number of families/persons covered under the scheme so far, State-wise?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) and (b) Credit Risk Guarantee Fund Trust for Low Income Housing has been set up by the Government of India on 1st May, 2012. The total corpus fund of the Trust is ₹1000 crore. Government of India has so far contributed ₹ 200 crore towards corpus of the fund.

CRGFT provides guarantee for housing loan upto 8 lakh sanctioned and disbursed by the lending institutions without any collateral security or third party guarantee to the new borrowers in the EWS/LIG categories in urban areas.

Till date 54 lending institutions have signed MoU with the Trust and the Trust has issued guarantee cover for 537 housing loan accounts of 7 Member Lending Institutions (MLIs) for loan of ₹ 12.96 crore provided to EWS/LIG households. State wise details are given in Statement (See below).

Statement State-wise details of borrowers/persons covered under CRGFT

Sl. No.	Name of State	Categor	y of	Total No. of Borrowers/	
		Borrowers	/persons	persons covered	
		EWS	LIG		
1	2	3	4	5	
1.	Jharkhand	0	1	1	
2.	Telangana	1	0	1	
3.	Kerala	3	6	9	
4.	Puducherry	1	0	1	
5.	Tamil Nadu	21	249	270	
6.	West Bengal	1	1	2	
7.	Gujarat	8	82	90	
8.	Uttar Pradesh	2	3	5	
9.	Madhya Pradesh	1	14	15	
10.	Haryana	1	2	3	
11.	Karnataka	28	4	32	

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1	2	3	4	5	
12.	Rajasthan	0	3	3	
13.	Maharashtra	6	94	100	
14.	Chhattisgarh	2	2	4	
15.	Punjab	0	1	1	
	Total	75	462	537	

Urban housing mission

†2890. SHRI PRABHAT JHA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government is working on any urban housing mission for making provision for housing to all in urban areas, if so, the details thereof;
- (b) the details of Government's plan with regard to arranging the financial and other resources to complete the mission of providing housing to all in urban areas in a fixed time-frame;
- (c) whether the said mission is proposed to be completed on public-private model; and
- (d) whether State Governments' opinions are also being taken in this context and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]: (a) to (d) The Government has set the target of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. Accordingly, this Ministry after making wide consultations with various stakeholders including State Governments, industry associations etc. is in the process of formulating a new Scheme for 'Housing for All' by 2022 in the urban areas. Public-Private partnership model is also one of the component of the proposed Mission. The Scheme, at present, is at appraisal stage by Expenditure Finance Committee (EFC).

New housing policy for low income group

2891. SHRIMATI AMBIKA SONI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government proposes to launch new housing policy in urban areas in the near future, if so, the details thereof;

[†]Original notice of the question was received in Hindi.